

**HIGH COURT OF TRIPURA  
AGARTALA**

**No.F.13(8)-HC/2023/822**

**Dated, Agartala, the 9<sup>th</sup> January, 2023**

**NOTIFICATION**

In exercise of the powers conferred under sub-rule (5) of Rule 5 of the Tripura District Courts' Ministerial Establishment (Recruitment and Conditions of Service) Rules, 2014, Hon'ble the Chief Justice (Acting), High Court of Tripura has been pleased to re-constitute the High Court's **Monitoring Committee** for an overall monitoring of the process of recruitment of all categories of employees of the District Courts' Ministerial Establishment as follows:

**Hon'ble the Chief Justice (Acting)**

**Chairperson**

**Hon'ble Mr. Justice A. Lodh**

**Member**

**Registrar (Judicial)**

**Member**

This is issued with immediate effect in supersession of the earlier Notification No.F.44(11)(a)-HC/2021/24909 dated 18.11.2021 issued by the High Court.

**By order,**

**Sd/-**

**(V.PANDEY)**

**REGISTRAR GENERAL**

**No.F.13(8)-HC/2023/823-93  
2023**

**Dated, Agartala, the 9<sup>th</sup> January,**

**Copy to:**

1. The Principal Secretary to Hon'ble the Chief Justice (Acting), High Court of Tripura, Agartala;
2. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
3. The Private Secretary-I to the Registrar General, High Court of Tripura, Agartala;
4. The Chairman, Bar Council of Tripura, High Court of Tripura, Agartala;
5. The President, Tripura High Court Bar Association, High Court of Tripura, Agartala;
6. The Secretary, Tripura High Court Bar Association, High Court of Tripura, Agartala;

7. The Member Secretary, Tripura State Legal Services Authority, West Tripura, Agartala;
8. The Director, Tripura Judicial Academy, Agartala;
9. The Registrar (Vigilance), High Court of Tripura, Agartala;
10. The L.R & Secretary, Law Department, Government of Tripura, Agartala;
11. **The District & Sessions Judge**, Dhalai District, Ambassa/ North Tripura District, Dharmanagar/ Sepahijala District, Sonamura/ West Tripura District, Agartala/ Gomati District, Udaipur/ South Tripura District, Belonia/ Khowai District, Khowai/ Unakoti District, Kailashahar;
12. **The Judge, Family Court**, Khowai, Khowai District/ Agartala, West Tripura District/ Kailashahar, Unakoti District/ Sonamura, Sepahijala District/ Ambassa, Dhalai District/ Dharmanagar, North Tripura District/ Belonia, South Tripura District/ Udaipur, Gomati District;
13. The Registrar (Judicial), High Court of Tripura, Agartala;
14. The Secretary, High Court Legal Services Committee, Agartala;
15. The Registrar (Admn. P&M), High Court of Tripura, Agartala;
16. The Joint Registrar, High Court of Tripura, Agartala;
17. All the Deputy Registrars, High Court of Tripura, Agartala;
18. The Chief Librarian, High Court of Tripura, Agartala;
19. All the Assistant Registrars, High Court of Tripura, Agartala;
20. The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading the Notification in the official website of the High Court of Tripura, Agartala;
21. All the Superintendents/Court Masters, High Court of Tripura, Agartala;
22. Order File.

**REGISTRAR GENERAL**